

**BY SPEED POST / FAX / e-mail**

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-167/2014/**5551/A**

From:- Shri R.A. Tapadar  
Officer on Special Duty  
Gauhati High Court, Guwahati &  
Joint Director (Officiating)  
Judicial Academy, Assam

To  
**The Deputy Director  
Regional Centre of Tamil Nadu State Judicial Academy  
No. 251 (Old No. 194), Scheme Road  
Race Course, Coimbatore**

Dated- Guwahati, the 07<sup>th</sup> December, 2015

Sub:- Nominations for the National Conference on "***The March of Law – The Way Forward***", scheduled to be held at the Regional Centre of Tamil Nadu State Judicial Academy, No. 251 (Old No. 194), Scheme Road, Race Course, Coimbatore.

Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati, has been pleased to **nominate Hon'ble Mr. Justice Manojit Bhuyan, Judge, Gauhati High Court** to participate in the aforesaid National Conference, organized by the Hon'ble High Court of Madras and the Tamil Nadu State Judicial Academy **on 19.12.2015 at the Regional Centre of Tamil Nadu State Judicial Academy, Coimbatore.** The contact details of his Lordship is given below as per the prescribed format-

|   |  |
|---|--|
| Name  | : Justice Manojit Bhuyan<br>Judge, Gauhati High Court, Guwahati. |
| Mob. No.                                    | : +91-9435100344   |
| e-mail ID                                   | : manojit_bhuyan@yahoo.com                                       |
| Name & Contact<br>details of Pvt. Secretary | : Shri Jayanta Kumar Nandi<br>Mob. No. - +91-9435040128          |

I am further to inform you that Hon'ble the High Court has been pleased to nominate **Smt. Aparna Ajitsaria, Additional District & Sessions**

**Judge, Sonitpur, Tezpur** to attend the aforesaid Conference. The contact details of the said officer is also given below as per the prescribed format-

| Name                  | Designation  | Mobile Number  | Phone Number          | Email ID                   |
|-----------------------|--|----------------|-----------------------|----------------------------|
| Smt. Aparna Ajitsaria | Additional District & Sessions Judge, Sonitpur, Tezpur | +91-9864095356 | 03712-231601 / 232915 | aparna.ajitsaria@gmail.com |

This is for favour of your kind information and necessary action.

Thanking you,

Yours faithfully

*07.12.15*  
OSD & JOINT DIRECTOR (OFFICIATING)  
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-167/2014/5552 - 5568/A dated 07.12.2015

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.  
 The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) she will be entitled to T.A. & D.A. as admissible under the Rules.
3. The Registrar General, High Court of Madras, Chennai.
4. The Director, Tamil Nadu State Judicial Academy, Chennai.
5. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The District & Sessions Judge, Sonitpur, Tezpur. He is requested to inform the nominated officer of his District accordingly.
8. Smt. Aparna Ajitsaria, Additional District & Sessions Judge, Sonitpur, Tezpur

It is to be informed that the Tamil Nadu State Judicial Academy will make necessary arrangement for lodging, boarding and local conveyance of the nominated Hon'ble High Court Judge and the District Judge. For any clarifications with regard to the lodging, boarding and local conveyance, the following officers / staff may be contacted-

| Name & Designation   | Mobile Number | Land Line Number | Fax Number     |
|--|---------------|------------------|----------------|
| Mr. N. Sathiskumar, Director, Tamil Nadu State Judicial Academy, Chennai | 09443742931   | (044) 24958585   | (044) 24958585 |

|  |             |                |                |
|--|-------------|----------------|----------------|
| Mr. R. Pongiappan, Principal District Judge, Coimbatore  | 9443513226  | (0422)2216136  | (0422)2200240  |
| Mr. S. Balakrishnan, Officer on Special Duty, Tamil Nadu State Judicial Academy, Chennai                 | 09842832635 | (044) 24958585 | (044) 24958585 |
| Mr. P. Srikumar, Officer on Special Duty, Regional Centre, Tamil Nadu State Judicial Academy, Coimbatore | 9443087877  |                |                |
| Mr. S. Raja, Chief Administrative Officer, Principal District Court, Coimbatore                          | 9943895585  | (0422) 2216136 | (0422) 2200240 |
| Mrs. Rathidevi, Court Manager, Principal District Court, Coimbatore                                      | 9884489505  | (0422) 2216136 | (0422) 2200240 |
| Mrs. M. Lathaa, Section Officer, Regional Centre, Tamil Nadu State Judicial Academy, Coimbatore          | 9840575127  | (0422) 2216136 | (0422) 2200240 |

9. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
10. Shri S.S.B. Singha, Joint Registrar (Admn-II), Gauhati High Court, Guwahati
11. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
12. The Administrative Officer, Judicial Academy, Assam.
13. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload this letter in the official web site of the Gauhati High Court immediately.
14. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
15. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
16. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
17. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

  
**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**